STATEMENT SHOWING THE **INSTITUTION, DISPOSAL AND PENDENCY** OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF **OCTOBER, 2026** IN THE HIGH COURT OF TRIPURA AT AGARTALA

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	D I S P O S A L						TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT	
				IN LIMINE	REGULAR	*IN LIMINE*	REGULAR	*IN LIMINE*	REGULAR	SETTLED	
CIVIL (MAIN) CASE:											
1	RFA	42	0	0	0	0	0	0	0	0	0	42
2	MFA	3	0	0	0	0	0	0	0	0	0	3
3	MFA(FA)	1	0	0	0	0	0	0	0	0	0	1
4	MFA(EC)	4	0	0	0	0	0	0	0	0	0	4
5	FAO	2	0	0	0	0	0	0	0	0	0	2
6	ARB.P	4	5	0	0	0	0	0	0	0	0	9
7	ARB.A	1	0	0	0	0	0	0	0	0	0	1
8	MAT APP	21	2	0	1	0	0	0	0	0	1	22
9	FA	1	0	0	0	0	0	0	0	0	0	1
10	MAC APP	129	9	0	0	0	6	0	0	0	6	132
11	ITA	1	0	0	0	0	0	0	0	0	0	1
12	CROSS OBJECTION	12	0	0	0	0	0	0	0	0	0	12
13	LA APP	51	14	0	0	0	0	0	0	0	0	65
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	25	8	0	0	0	0	0	0	0	0	33
16	REV.PET	4	0	0	0	0	0	0	0	0	0	4
17	Tr.P(C)	8	0	0	0	0	0	0	0	0	0	8
18	CONT.CAS(C)	54	7	0	0	0	1	0	0	0	1	60
19	CONT.APPL(C)	1	0	0	0	0	0	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0
22	WP(C)	796	71	0	12	0	22	0	0	0	34	833
23	WA	80	13	0	1	0	0	0	0	0	1	92
24	WP(C)(PIL)	12	2	0	0	0	0	0	0	0	0	14
25	WP(C)(CAT)	1	0	0	0	0	0	0	0	0	0	1
26	WP(C)(HC)	2	1	0	0	0	0	0	0	0	0	3
27	Suo Moto (WPC)	3	0	0	0	0	0	0	0	0	0	3
28	RSA/SA	57	0	0	0	0	1	0	0	0	1	56
29	SAO	2	0	0	0	0	0	0	0	0	0	2
30	CENTRAL EX.APP.	2	0	0	2	0	0	0	0	0	2	0
31	TEST CAS.	0	0	0	0	0	0	0	0	0	0	0
32	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0
33	MFA(CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0
34	COMMERCIAL APP	5	0	0	0	0	0	0	0	0	0	5
	TOTAL	**1324**	**132**	**0**	**16**	**0**	**30**	**0**	**0**	**0**	**46**	**1410**

CIVIL (MISC) CASE:												
35	CM.APPL	0	0	0	0	0	0	0	0	0	0	0
36	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
TOTAL		**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	0
CRL.(MAIN)CASE:												
37	CRL.A(J)	84	5	0	6	0	1	0	0	0	7	82
38	CRL.A	56	0	0	0	0	2	0	0	0	2	54
39	CRL.REV.P	58	7	0	0	0	4	0	0	0	4	61
40	CRL.PETN	60	5	0	0	0	0	0	0	0	0	65
41	CRL.LP	9	0	0	0	0	0	0	0	0	0	9
42	CRL.REF.	0	0	0	0	0	0	0	0	0	0	0
43	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0
44	TRP(CRL)	3	0	0	0	0	0	0	0	0	0	3
45	WP(CRL)	3	1	0	1	0	0	0	0	0	1	3
46	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0
47	CRL.M.APPL	0	1	0	0	0	0	0	0	0	0	1
48	AB	5	12	0	0	0	14	0	0	0	14	3
49	BA	15	38	0	0	0	28	0	0	0	28	25
TOTAL		**293**	**69**	**0**	**7**	**0**	**49**	**0**	**0**	**0**	**56**	**306**
CRL(MISC)CASE:												
50	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0
51	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	0	0	0	0	0	0	0
GRAND TOTAL		***1617***	***201***	***0***	***23***	***0***	***79***	***0***	***0***	***0***	***102***	***1716***

HIGH COURT OF TRIPURA, AGARTALA

DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **OCTOBER,** 2026 IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025	2026	TOTAL PENDENCY
CIVIL (MAIN) CASES:														
1	RFA	0	0	0	0	0	0	0	2	0	0	11	29	42
2	MFA	0	0	0	0	0	0	0	0	0	1	0	2	3
3	MFA(FA)	0	0	0	0	0	0	0	0	0	0	0	1	1
4	MFA(EC)	0	0	0	0	0	0	0	0	0	0	1	3	4
5	FAO	0	0	0	0	0	0	0	0	0	0	2	0	2
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	9	9
7	ARB.A	0	0	0	0	0	0	0	0	0	0	1	0	1
8	MAT APP	0	0	0	0	0	0	0	0	0	0	7	15	22
9	FA	0	0	0	0	0	0	0	0	0	0	0	1	1
10	MAC APP	0	0	0	0	0	0	0	0	1	15	38	78	132
11	ITA	0	0	0	0	0	0	0	0	0	0	0	1	1
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	2	6	4	12
13	LA APP	0	0	0	0	0	0	0	0	0	0	0	65	65
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	6	27	33
16	REV.PET	0	0	0	0	0	0	0	0	0	0	0	4	4
17	TRP(C)	0	0	0	0	0	0	0	0	0	0	0	8	8
18	CONT.CAS (C)	0	0	0	1	0	0	6	5	11	1	5	31	60
19	CONT.APPL (C)	0	0	0	0	0	0	0	1	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0	0	0
22	WP(C)	0	1	0	0	0	1	2	17	9	74	199	530	833
23	WA	0	0	0	0	0	0	6	1	3	3	3	76	92
24	WP(C)(PIL)	0	0	1	0	0	0	1	1	0	1	0	10	14
25	WP(C)(CAT)	0	0	0	0	0	0	0	0	0	0	0	1	1
26	WP(C)(HC)	0	0	0	0	0	0	0	0	0	0	0	3	3
27	Suo Moto (WPC)	0	0	0	0	0	0	0	0	0	0	1	2	3
28	RSA/SA	0	0	0	0	0	0	0	2	3	22	23	6	56
29	SAO	0	0	0	0	0	0	0	0	0	0	0	2	2
30	CENTRAL EX.APP.	0	0	0	0	0	0	0	0	0	0	0	0	0
31	TEST. CAS.	0	0	0	0	0	0	0	0	0	0	0	0	0
32	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0	0	0
33	MFA(CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0	0	0
34	COMMERCIAL APP	0	0	0	0	0	0	0	0	0	0	3	2	5
	TOTAL	**0**	**1**	**1**	**1**	**0**	**1**	**15**	**29**	**27**	**119**	**306**	**910**	**1410**

Sl. No.	CATEGORY OF CASES	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025	2026	TOTAL PENDENCY
CIVIL (MISC) CASE														
35	CM.APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
36	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
CRL. (MAIN) CASE														
37	CRL.A(J)	0	0	0	0	0	0	0	0	0	3	38	41	82
38	CRL.A	0	0	0	0	0	0	0	0	0	5	30	19	54
39	CRL.REV.P	0	0	0	0	0	0	0	0	0	7	14	40	61
40	CRL.PETN	0	0	0	0	0	0	0	0	0	0	12	53	65
41	CRL.LP	0	0	0	0	0	0	0	0	0	1	3	5	9
42	CRL.REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
43	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
44	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	3	3
45	WP(CRL)	0	0	0	0	0	0	0	0	0	0	0	3	3
46	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0
47	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0	1	1
48	AB	0	0	0	0	0	0	0	0	0	0	0	3	3
49	BA	0	0	0	0	0	0	0	0	0	0	0	25	25
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**16**	**97**	**193**	**306**
CRL(MISC) CASE														
50	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
51	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	0	0	0	0	0	0	0	0	0	0	0	0	0
GRAND TOTAL		***0***	***1***	***1***	***1***	***0***	***1***	***15***	***29***	***27***	***135***	***403***	***1103***	**1716**